NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 119
CP (CAA) No. 4/CB/2024

Proceedings under Section 230-232 Companies Act
IN THE MATTER OF:

ABIS Hatchery Pvt. Ltd.
-And-
ABIS Agrotech Pvt. Ltd. **....Applicant**

Order delivered on 19/07/2024

Coram:
Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:
For the Applicant Mr. N. Gurumurthy, FCA.

For the Respondent :

ORDER

This is an application filed under Section 230-232 of the companies Act, seeking approval of the scheme of the demerger.

We heard the Ld. Authorised Representative, FCA, Mr. N. Gurumurthy.

Reserved for order.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)

Vishal